



राजपत्र, हिमाचल प्रदेश

हिमाचल प्रदेश राज्य शासन द्वारा प्रकाशित

बुधवार, 19 मार्च, 2025 / 28 फाल्गुन, 1946

हिमाचल प्रदेश सरकार

MEDICAL EDUCATION & RESEARCH DEPARTMENT

ORDER

Shimla-2, the 18th March, 2025

No. 40245 (Year-2021).—The Governor, Himachal Pradesh is pleased to order the retirement of the following faculty members of various specialties/ departments of Indira Gandhi

Medical College (IGMC) Shimla, from the Government service in the year 2025 upon attaining the age of superannuation, effective from the dates shown against their respective names: —

Sl. No.	Details of the faculty members	Date of Birth	Date of Retirement
1.	Dr. Ashima Sharma, Associate Professor, Physiology, IGMC Shimla.	11-05-1963	31-05-2025
2.	Dr. Dhruv Sharma, Professor, Surgery, IGMC Shimla	24-07-1963	31-07-2025
3.	Dr. Prem Machhan, Professor, General Medicine, IGMC Shimla.	12-08-1963	31-08-2025
4.	Dr. Vijay Thakur, Professor, Radiology, IGMC Shimla	31-08-1963	31-08-2025
5.	Dr. Ved Kumar Sharma, Associate Professor, Surgery, IGMC Shimla.	13-09-1963	30-09-2025
6.	Dr. Surinder Singh, Professor & Head, Anaesthesia, IGMC Shimla.	05-09-1963	30-09-2025
7.	Dr. Rakesh Sharma, Professor & Head, Paediatrics, IGMC Shimla, officiating DME.	12-10-1963	31-10-2025
8.	Dr. Pramod Jaret, Professor & Head, Emergency Medicine, IGMC Shimla.	01-11-1963	31-10-2025
9.	Dr. Narinder Mahajan, Assistant Professor, Community Medicine, IGMC Shimla.	24-11-1963	30-11-2025

By order,

M. SUDHA DEVI,
Secretary (Health).

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 1st March, 2025

No. HHC/ Estt.3(532)/2002-1.—04 days earned leave *we.f.* 08-12-2024 to 11-12-2024 (for extended period) is hereby sanctioned, *ex-post-facto*, in favour of Shri Subhash Kumar Baudh, Court Master of this Registry.

Certified that Shri Subhash Kumar Baudh has joined the same post and at the same station from where he had proceeded on leave after the expiry of the above leave period.

Certified that Shri Subhash Kumar Baudh would have continued to officiate the same post of Court Master but for his proceeding on leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 1st March, 2025

No. HHC/ Estt.3(868)/2014.—03 days commuted leave *w.e.f.* 22-01-2025 to 24-01-2025 with permission to suffix Gazetted holiday and Sunday on 25th & 26th January, 2025 is hereby sanctioned, *ex-post-facto*, in favour of Shri Anant Parihar, Court Master of this Registry.

Certified that Shri Anant Parihar has joined the same post and at the same station from where he had proceeded on leave after the expiry of the above leave period.

Certified that Shri Anant Parihar would have continued to officiate the same post of Court Master but for his proceeding on leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 3rd March, 2025

No. HHC/Estt.3(592)/2007-I.—03 days earned leave *w.e.f.* 11-12-2024 to 13-12-2024 with permission to suffix second Saturday and Sunday on 14th & 15th December, 2024 is hereby sanctioned, *ex-post-facto*, in favour of Shri Sanjeev Kumar Sethi, Court Master of this Registry.

Certified that Shri Sanjeev Kumar Sethi has joined the same post and at the same station from where he had proceeded on leave after the expiry of the above leave period.

Certified that Shri Sanjeev Kumar Sethi would have continued to officiate the same post of Court Master but for his proceeding on leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 25th February, 2025

No. HHC/Admn.3(344)/92-I.—03 days commuted leave *w.e.f.* 30-12-2024 to 01-01-2025 is hereby sanctioned, *ex-post-facto*, in favour of Shri Vishal Shabi, Court Master of this Registry.

Certified that Shri Vishal Shabi has joined the same post and at the same station from where he had proceeded on leave after the expiry of the above leave period.

Certified that Shri Vishal Shabi would have continued to officiate the same post of Court Master but for his proceeding on leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 3rd March, 2025

No. HHC/Estt. 3(510)/2000-I.—05 days commuted leave *w.e.f.* 23-12-2024 to 27-12-2024 is hereby sanctioned, *ex-post-facto*, in favour of Shri Tarun Mahajan, Secretary of this Registry.

Certified that Shri Tarun Mahajan has joined the same post and at the same station from where he had proceeded on leave after the expiry of the above leave period.

Certified that Shri Tarun Mahajan would have continued to officiate the same post of Secretary but for his proceeding on leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 3rd March, 2025

No. HHC/GAZ/14-401/2020.—Hon'ble the Chief Justice has been pleased to grant 20 days earned leave *w.e.f.* 01-03-2025 to 20-03-2025 in favour of Ms. Chunauti Sagroli, Civil Judge-*cum*-JMFC Kandaghat, District Solan, H.P.

Certified that Ms. Chunauti Sagroli is likely to join the same post and at the same station from where she proceeds on leave, after expiry of the above period of leave.

Also certified that Ms. Chunauti Sagroli would have continued to hold the post of Civil Judge-*cum*-JMFC, Kandaghat, District Solan, H.P., but for her proceeding on leave for the above period.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 3rd March, 2025

No. HHC/Admn.3(362)/92-I.—20 days leave *i.e.* 15 days commuted leave *w.e.f.* 11-12-2024 to 25-12-2024 and 05 days earned leave *w.e.f.* 26-12-2024 to 30-12-2024 is hereby sanctioned, *ex-post-facto*, in favour of Smt. Rachna Sood, Assistant Registrar of this Registry.

Certified that Smt. Rachna Sood has joined the same post and at the same station from where she had proceeded on leave after the expiry of the above leave period.

Certified that Smt. Rachna Sood would have continued to officiate the same post of Assistant Registrar but for her proceeding on leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 3rd March, 2025

No. HHC/GAZ/14-429/2024.—Hon'ble the Chief Justice has been pleased to grant 03 days earned leave for 01-03-2025 to 03-03-2025 in favour of Ms. Himani, Civil Judge-*cum*-JM (III), Amb, H.P.

Certified that Ms. Himani is likely to join the same post and at the same station from where she proceeds on leave after expiry of the above period of leave.

Also certified that Ms. Himani would have continued to hold the post of Civil Judge-*cum*-JM (III), Amb, H.P., but for her proceeding on leave for the above period.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 3rd March, 2025

No. HHC/Estt. 3(553)/2004.—03 days commuted leave *w.e.f.* 02-01-2025 to 04-01-2025 with permission to suffix Sunday on 05-01-2025 is hereby sanctioned, *ex-post-facto*, in favour of Shri Karan Singh Kanwar, Court Master of this Registry.

Certified that Shri Karan Singh Kanwar has joined the same post and at the same station from where he had proceeded on leave after the expiry of the above leave period.

Certified that Shri Karan Singh Kanwar would have continued to officiate the same post of Court Master but for his proceeding on leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 3rd March, 2025

No. HHC/Admn. 6 1231/74- XVI.—Hon'ble the Chief Justice in exercise of the powers vested in him under Rule 2 (32) of Chapter 1 of H.P. Financial Rules, 2009 has been pleased to declare Additional District & Sessions Judge (I), Shimla. H.P. as Drawing and Disbursing Officer in respect of the Court of Additional District and Sessions Judge (II), Shimla and also the Controlling Officer for the purpose of salary, T.A. etc. in respect of Class II to IV establishments attached to the aforesaid Court under Major Head "2014-Administration of Justice" during the earned leave period of Sh. Yajuvender Singh, Additional District & Sessions Judge (II), Shimla *w.e.f.* 03-03-2025 to 11-03-2025 with permission to prefix Sunday falling on 02-03-2025 or till he returns from leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 3rd March, 2025

No. HHC/GAZ/14-270/2003.—Hon'ble the Chief Justice has been pleased to grant 09 days earned leave *w.e.f.* 03-03-2025 to 11-03-2025 with permission to prefix Sunday falling on 02-03-2025 in favour of Sh. Yajuvender Singh, Additional District & Sessions Judge (II), Shimla, H.P.

Certified that Sh. Yajuvender Singh is likely to join the same post and at the same station from where he proceeds on leave, after expiry of the above period of leave.

Also certified that Sh. Yajuvender Singh would have continued to hold the post of Additional District & Sessions Judge(II), Shimla but for his proceeding on leave for the above period.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 3rd March, 2025

No. HHC/Admn.6 (23)/74-XVI.—Hon'ble the Chief Justice in exercise of the powers vested in him under Rule 2 (32) of Chapter 1 of H.P. Financial Rules, 2009 has been pleased to declare Sr. Civil Judge-*cum*-ACJM (I), Solan. H.P. as Drawing and Disbursing Officer in respect of the Court of Civil Judge-*cum*-JMFC, Kandaghat and also the Controlling Officer for the purpose of salary, T.A. etc. in respect of Class II to IV establishments attached to the aforesaid Court under Major Head "2014-Administration of Justice" during the earned leave period of Ms. Chunauti Sagroli, Civil Judge-*cum*-JMFC, Kandaghat, *w.e.f.* 01-03-2025 to 20-03-2025 or till she returns from leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 28th February, 2025

No. HHC/Admn. E-5(13) 2023.—Sh. Bhisham Singh, Private Secretary of the office of the District and Session Judge, Kangra at Dharamshala, H.P. shall stand retired from service on and with effect from 28-02-2025 (AN) on attaining the age of superannuation as per the provision of Rule 74 of CCS of CCS (Pension) Rules, 1972.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 4th March, 2025

No. HHC/ Estt.3 (517)/2001-I.—08 days commuted leave *w.e.f.* 30-12-2024 to 06-01-2025 is hereby sanctioned, *ex-post-facto*, in favour of Smt. Mamta Rao, Secretary of this Registry.

Certified that Smt. Mamta Rao has joined the same post and at the same station from where she had proceeded on leave after the expiry of the above leave period.

Certified that Smt. Mamta Rao would have continued to officiate the same post of Secretary but for her proceeding on leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 4th March, 2025

No.HHC/ Estt.3(589)/2007.—01 day's earned leave for 26-12-2024 is hereby sanctioned, *ex-post-facto*, in favour of Shri Ramesh Chand Binta, Court Master of this Registry.

Certified that Shri Ramesh Chand Binta has joined the same post and at the same station from where he had proceeded on leave after the expiry of the above leave period.

Certified that Shri Ramesh Chand Binta would have continued to officiate the same post of Court Master but for his proceeding on leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 4th March, 2025

No. HHC/ Estt.3(590)/2007.—In supersession of Registry Notification of even number dated 10-01-2025, 12 days earned leave *w.e.f.* 21-01-2025 to 01-02-2025 with permission to suffix

Sundays and Special Casual leave from 02-02-2025 to 23-02-2025 is hereby sanctioned *ex-post-facto*, in favour of Smt. Ramninder Kaur. Court Master of this Registry.

Certified that Smt. Ramninder Kaur has joined the same post and at the same station from where she had proceeded on leave after the expiry of the above leave period.

Certified that Smt. Ramninder Kaur would have continued to officiate the same post of Court Master but for her proceeding on leave.

By order,

Sd/-
Registrar General.

HIGH COURT OF HIMACHAL PRADESH, SHIMLA- 171 001

NOTIFICATION

Shimla, the 5th March, 2025

No. HHC/Admn.3(399)/95-1.—01 day's earned leave for 26-12-2024 is hereby sanctioned, *ex-post-facto*, in favour of Shri Beer Singh Sharma, Deputy Registrar of this Registry.

Certified that Shri Beer Singh Sharma has joined the same post and at the same station from where he had proceeded on leave after the expiry of the above leave period.

Certified that Shri Beer Singh Sharma would have continued to officiate the same post of Deputy Registrar but for his proceeding on leave.

By order,

Sd/-
Registrar General.

CHANGE OF NAME

I, Jyoti Devi w/o Sh. Jougesh Kumar, r/o Village Samrala, P.O. Didwin Tikker, Tehsil & District Hamirpur (H.P.) declare that I have changed my name from Nisha Kumari to Jyoti Devi for all purposes in future. Please note.

JYOTI DEVI
w/o Sh. Jougesh Kumar,
r/o Village Samrala, P.O. Didwin Tikker,
Tehsil & District Hamirpur (H.P.).

CHANGE OF NAME

I, Kashmir Singh aged 51 years s/o Sh. Roshan Lal, r/o Village Bongta, Tehsil Haripur, District Kangra (H.P.) do hereby solemnly declare that my daughter's name in Aadhar Card is entered as Raju Devi. But in Bonafied, Birth Certificate and Panchayat Record her name is registered as Rajni Devi, which is correct and original. This affidavit is produced for the correction of her name as Rajni Devi in Aadhar Card.

KASHMIR SINGH
r/o Village Bongta,
Tehsil Haripur, District Kangra (H.P.).

CHANGE OF NAME

I, Avtar Singh aged about 50 years s/o Sh. Sher Singh, r/o Village & P.O. Bhirdi, Sub-Tehsil Chadhiar, District Kangra (H.P.)-176088 declare that I have changed my son's name in the Aadhar Card No. 5676 3351 8759 from Dikshant Verma to Dixant Verma. All concerned please may note.

AVTAR SINGH
s/o Sh. Sher Singh,
r/o Village & P.O. Bhirdi,
Sub-Tehsil Chadhiar, District Kangra (H.P.).

CHANGE OF NAME

I, Balwant Singh s/o Late Sh. Lal Singh, r/o Village Ranot, P.O. Kartot, Tehsil Rampur Bsr., District Shimla (H.P.) declare that my son's name is wrongly entered as Puish Negi in his Aadhar Card. Whereas my son's correct name is Piyush as per his birth certificate and other documents. Concerned please may note

BALWANT SINGH
s/o Late Sh. Lal Singh,
r/o Village Ranot, P.O. Kartot,
Tehsil Rampur Bsr., District Shimla (H.P.).

CHANGE OF NAME

I, Surjeet s/o Sh. Inder Singh, r/o Village Malhog, Tehsil Theog Mahori (166) Mahori Theog, Shimla (H.P.)-171220 declare that my daughter's name Mani Verma (Old Name) she is my minor daughter that I have changed name of my daughter from Mani Verma (Old Name) to Mahi Verma (New Name). All concerned please note.

SURJEET
s/o Sh. Inder Singh,
r/o Village Malhog,
Tehsil Theog Mahori (166) Mahori Theog, Shimla (H.P.).

CHANGE OF NAME

I, Devi Ram s/o Sh. Ghanthu Ram, r/o Village Rahi, P.O. & Tehsil Balichowki, District Mandi (H.P.) declare that I want to register the name of my son as Divyansh Kumar instead of Kesar Singh in the birth certificate & family register of Panchayat Devdhar of Development Block Balichowki. All concerned please note.

DEVI RAM
*s/o Sh. Ghanthu Ram,
r/o Village Rahi,
P.O. & Tehsil Balichowki, District Mandi (H.P.).*

CHANGE OF NAME

I, Babli Sharma w/o Sh. Gagan Prakash, r/o Village Dhara, P.O. Garsa, Tehsil Bhunter, District Kullu (H.P.) that in order to avoid any complication in future she wants to correct her name as Babli Sharma *alias* Yuva Sharma in place of Yuva Sharma in the record of Pariwar Register of Gram Bhallan-1, Tehsil Bhunter and also in her Aadhar Card.

BABLI SHARMA
*w/o Sh. Gagan Prakash,
r/o Village Dhara, P.O. Garsa,
Tehsil Bhunter, District Kullu (H.P.).*

CHANGE OF NAME

I, Manoj Kumar s/o Late Sh. Balak Ram, r/o Village Prantla, P.O. Poshna, Tehsil Nirmand, District Kullu (H.P.) declar that my son's name in his Aadhar Card is Divyansh Thakur whereas in the birth certificate it is Daivik Thakur. It should be corrected to the name Daivik Thakur.

MANOJ KUMAR
*s/o Late Sh. Balak Ram,
r/o Village Prantla, P.O. Poshna,
Tehsil Nirmand, District Kullu (H.P.).*

